

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

C.P. (I.B) No. 469/9/NCLT/AHM/2019

**Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.06.2020**

Name of the Company: Creative Engineers & Services Pvt Ltd
V/s
B & C Energy Infra Ltd

Section: Section 9 of the Insolvency and Bankruptcy Code

ORDER
(Through video conferencing)

Learned Counsel Mr. Pratik Thakkar appears for the Operational Creditor.

No one appears for the Corporate Debtor.

Affidavit-in-reply is filed. Learned Counsel for the Operational Creditor seeks time to file rejoinder. It is to be filed (not more than three pages) within seven days by giving copy to the Corporate Debtor.

Matter to appear on 18.08.2020.


**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**


**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**

Dated this the 17th day of June, 2020.

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